## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BANCH

CP/CA. No. 25(ND)/2013

IN THE MATTER OF:

M/s. IFCI Ltd.

APPLICANT /PETITIONER -

Vs

M/s Herman Milkfood Ltd.

RESPONDENT

SECTION:

Under Section 397 / 398

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner

: -

For the Respondent

: -

## ORDER

The matter was called twice and no one had appeared in support of the petition. The situation continues to be the same even today, as the matter is to be called twice.

Accordingly, the petition is dismissed for non-prosecution.

(CHIEF JUSTICE M. M. KUMAR) (PRESIDENT)

> (DEEPA KRISHAN) MEMBER (TECHNICAL)